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**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE-CUM-SPL. JUDGE  
(PC ACT (CBI) ROUSE AVENUE COURT COMPLEX, NEW DELHI.**

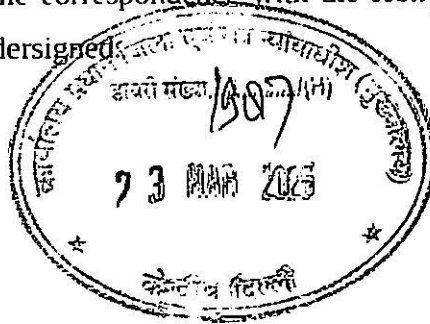
**ORDER**


The following Committee is hereby constituted at Rouse Avenue District Court Complex, New Delhi, consisting of the following Judicial Officers/Members, with immediate effect:-

S.No	Name of Committee	Name of the Judicial Officer/Member	Designated As
1	Committee to Invite Applications for Appointment of Oath-Commissioners in Rouse Avenue Courts, New Delhi.	Sh. Murari Prasad Singh, Spl. Judge (PC Act)(CBI)	Chairperson
		Sh. Hasan Anzar, Spl. Judge (PC Act) (CBI)	Member
		Sh. Ashwani Panwar, ACJM	Member

The General Branch, RACC, shall assist the Committee.

However, all the correspondence with the Hon'ble High Court of Delhi, New Delhi shall be routed through the undersigned.




  
**(Dinesh Bhatt)**  
 Principal District & Sessions Judge  
 -cum-Special Judge (PC Act) (CBI),  
 Rouse Avenue Court Complex,  
 New Delhi.

No.Committee/Gaz./RACC/Gaz./2026/ 3895/D-3933/D

Dated : 20/03/2026  
At 05:05 PM

Copy forwarded for information to :-

1. The Registrar General, High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge(HQs), Tis Hazari Courts, Delhi.
3. All the concerned Judicial Officers, Rouse Avenue Court Complex, New Delhi.
- ✓ 4. The Website Committee, Tis Hazari Court, Delhi.
5. The PS to undersigned.
6. The Officer In-charge, General Branch, RACC, New Delhi w.r.t. office note dated 12.03.2026.
7. All Branch In-charges, RACC, New Delhi.
8. The Branch In-charge, Care Taking, RACC, New Delhi.
9. The Executive Engineer(Civil), PWD, RACC, New Delhi.
10. The Executive Engineer PWD (Electrical), RACC, New Delhi.
11. The Police Chowki In-charge, Rouse Avenue Court Complex, New Delhi.

  
 Principal District & Sessions Judge-  
 cum-Spl. Judge(PC-Act) (CBI),  
 Rouse Avenue Court Complex,  
 New Delhi.